ANNEXURE – 7

Name of the corporate debtor: Khandelwal Exports Private Limited Date of commencement of CIRP: 01.06.2023 List of Creditors as on 23.06.2023

| List of Operational (| Creditors (Government Dues) |
|-----------------------|-----------------------------|
| | Nil |

(Amount in ₹)

| Sl. No. | | | | Details of claim admitted | | | Amount of Amount contingent of any | Amount of claim | claim not | Remarks, if any | | | |
|------------|----------------|----------------|-----------------|---------------------------|--------------------------|-----------------------|------------------------------------|---|-----------|---|---------------------------|----------|--|
| | Departme nt | Govern ment | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % Of voting shar e in CoC, if applicable | claim | mutual dues, that may be set- off | under verificatio n | admitted | |
| | - | | | | | | | | | | | | |
| | | | | | | | | | | | | | |